

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE POONCH

To,

The Secretary to,
Hon'ble Administrative Judge District,
Poonch.

No:- 1470/PDSJP

Dated:- 19-12-2018

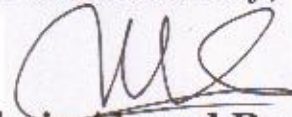
Subject:- Earned leave of four days.

Sir,

Kindly find enclosed herewith the application of **Sh. Som Lal Sub-Judge (Special Mobile Magistrate) Poonch** for availing four earned leave w.e.f 26-12-2018 to 29-12-2018. There is genuine reasons for earned leave as the competitive examination of his son for Rashtriya Military School is scheduled to be held on 30-12-2018 at Jammu.

Hence application is submitted.

Yours faithfully,



(Zahair Ahmed Raza)

Pr. District & Sessions Judge
Poonch.

OFFICE OF THE SUB-JUDGE (SPECIAL MOBILE MAGISTRATE)
POONCH

To

The Worthy Registrar General
High Court of Jammu & Kashmir
Jammu

No:- 676 /SMMP

Dated:- 17-12-2018

(Through Proper Channel)

Subject:- Application for earned leave of four days.

R/Sir,

With due respect it is submitted that I have almost availed all my casual leaves due for this year and now I want to proceed on earned leave as the competitive examination of my son for Rashtriya Military School is scheduled to be held on 30.12.2018 at Jammu, for which he (minor son) needs my help and I have also some other emergencies at home. As such it is requested to your goodself to kindly sanction four days earned leave in my favour w.e.f 26.12.2018 to 29.12.2018.

I shall be highly thankful to your goodself.

Thanking you,


Yours faithfully

Act
Collected
26.12.18

Sam Lal
(Sam Lal)
Sub Judge
Spl. Mob. Magistrate
(Special Mobile Magistrate)
Poonch

APPLICATION FORM FOR EXTENSION OF LEAVE

1. Name of Applicant **Som Lal**
2. Post held **Sub-judge Spl. MM Poonch**
3. Department/Office **Judicial**
4. Pay **49090/-**
5. House rent and other compensatory allowances drawn in the present post **.....**
6. Nature and period of leave applied for and date from which required **4 days earned leave w.e.f 26-12-2018 to 29-12-2018**
7. Sundays and holidays if any proposed to be prefixed to leave **Sunday on 30-12-2018**
8. Grounds on which leave is applied for **Competitive examination of my son**
9. Date of return from last leave and the nature of period of the leave **14-10-2018 (earned leave)**
10. Address during leave period **9419180396**
11. In the event of my resignation or voluntary retirement from service I undertake to refund
 - (i) the difference between the salary drawn during commuted leave & that during half pay leave which would not have been admissible had sub-rule (1) of rule 29 not been applied
 - (ii) the leave salary during leave not due which would not have been admissible and sub rule (1) of rule 30 not been applied.
12. Certificate regarding admissibility of leave .e
 Certified that (nature of leave for
 (..... from to is admissible under
 of the Civil Services (Leave) Rules, 1975


 Signature of Applicant
Sub. Judge
Spl. Magistrate
Poonch (J&K)

Signature (with date)
 Designation

13. Remarks and/or recommendation of the Controlling Officer



ADMIT CARD

DIRECTORATE GENERAL OF MILITARY TRAINING (MT-15)
 Admission to Rashtriya Military Schools at Chail, Ajmer, Belguam, Bengaluru & Dholpur
 for CLASS-IX for Academic Session 2019-20 CET-2018

CLASS
9

ROLL No.	902009	Candidate's Name	ARYAN CHANDER DEV
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EXAM CENTRE	ARMY SCHOOL KALUCHAK, JAMMU CANTT, JAMMU Army Tel. . 2084, Civil Tel: 2481200
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**Photograph And
Candidate's Signature**

ARYAN CHANDER DEV
 SOM LAL
 LANE - 09ERTA VIHAR
 JK PUBLIC SCHOOL
 KUNJWANI
 DISTT JAMMU
 JAMMU & KASHMIR
 PIN 180010

CATEGORY
Civilian/Officer (SC)

Centre Code
20



Aryan

Date of Examination : 30 Dec, 2018

Time of Reporting : 0730 hrs.

Application Form No. / Barcode No. : 21708